

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 3135/2011

THE TRANSPORT CORPN. OF INDIA LTD.
THROUGH SANTNU PATRA MANAGER-LEGAL

APPELLANT(S)

VERSUS

EMPLOYEE STATE INSURANCE CORPN. & ORS.

RESPONDENT(S)

Date : 29-10-2021 This appeal was called on for pronouncement
of judgment today.For Appellant(s) Mrs. Shally Bhasin, AOR
Mr. Rishi Maheshwari, Adv
Ms. Anne Mathew, Adv.For Respondent(s)
Ms. Praveena Gautam, AOR
Mr. Atul Batra, Adv.
Mr. Pawan Shukla, Adv.
Mr. Raja Ram, Adv.
Mr. Pranav Monga, Adv.
Mr. Aman S. Sharma, Adv.

Hon'ble Mr. Justice Abhay S. Oka pronounced the judgment of
the Bench comprising Hon'ble Mr. Justice Ajay Rastogi and His
Lordship.

The appeal is dismissed in terms of the signed non-reportable
judgment.

Pending application(s), if any, stand disposed of.

(NIRMALA NEGI)
COURT MASTER (SH)

(BEENA JOLLY)
COURT MASTER (NSH)

(Signed non-reportable judgment is placed on the file)